THE MINISTER OF **STATE** INTHEMIN1STRY OF **SCIENCE** AND TECHNOLOGY AND THE MINISTER OF STATE IN THE **DEPARTMENTS** OF **OCEAN ATOMIC** DEVELOPMENT, RGY, ELECTRONICS AND SPACE NARAYANAN):-(SHRI K.R (a) and (b) Yes, Sir. The proposal has been thought of in order to:

- 1. facilitate the flow of administrative and financial information;
- 2. organize serives on non-bibliographical databases on specialists equipment projects etc
- 3. offer massage switching/electronic mail services; •
- 4. facilitate sharing and exchange of library resources;
- 5. organize on-line database services on subjects like food technology, products chemistry, medicinal plants etc..
- 6. and facilitate exchange of scholarly information among R&D workers.

## **Expert of Electronic Components**

4396. SHRI SHIV PRATAP MISHRA: will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration for export of Electronic components; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS' OF **OCEAN DEVELOPMENT** ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI NARAYANAN) (a) and (b) Proposals are considered by the Government for setting

up of 100% export oriented units including electronic components. Presently, there is no proposal under consideration for Export of Electronic Components.

to Questions

For promoting exports, a number of incentives have been extended to the industry which include cash compensatory support (CCS), Dutv Drawback and Import Replenishment Licences. Besides, a 5 year tax holiday option to claim CCS has been given to units in the Export Processing Zone (EPZ) and those under 100% Export Orinted Scheme.

## Delay in Nuclear Plan

4397. RHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that due to opposition by the Ministry of Environment and Forests nuclear plan is likely to slip by five years; and
- (b) if so, the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE **DEPARTMENTS** OF **OCEAN** DEVELOPMENT, ATOMIC **ELECTRONICS** ENERGY, AND SPACE (SHRI K.R. NARAYANAN): (a) (b) Like any other project, sitting of Nuclear Power Plants needs the clearance of the Ministry Environment and Forests. Department of Atomic Energy and Ministry of Environment are working in a coordinated manner to resolve issues on sitting applications from Department of Atomic Energy and there is no opposition Ministry from Environment and Forests in this respect.